

**The Maintenance and Welfare of Parents and Senior Citizens (Amendment) Bill, 2025(Amendment of Section 2, etc.)-Introduced**

**SHRI MADDILA GURUMOORTHY (TIRUPATI):** Sir, I beg to move for leave to introduce a Bill further to amend the Maintenance and Welfare of Parents and Senior Citizens Act, 2007.

माननीय अध्यक्ष: प्रश्न यह है:

कि माता-पिता और वरिष्ठ नागरिकों के भरण-पोषण तथा कल्याण अधिनियम, 2007 का और संशोधन करने वाले विधेयक को पुरःस्थापित करने की अनुमति प्रदान की जाए ।

प्रस्ताव स्वीकृत हुआ ।

**SHRI MADDILA GURUMOORTHY:** Sir, I introduce the Bill.

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